NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 6

IA 4089/2023 In C.P. (IB)/227(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **11.09.2023**

NAME OF THE PARTIES: **B.K. INTERIORS THROUGH PROPRIETOR PRALHAD SUTAR VS DANESITA PHADNIS FOOD INDUSTRIES LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 4089/2023 –

1. Adv. Pratik i/b A. K. Mishra & Associates appeared for the Petitioner.
2. Adv. Kartikee Korgaonkar appeared for the IRP.
3. Adv. Jyoti Muley appeared for the Respondent.
4. At the request of Counsel appearing for the Applicant, list this matter on **18.09.2023** for hearing.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna